

**IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA 'A' BENCH, KOLKATA**

(Before Sri J. Sudhakar Reddy, Accountant Member & Sri S.S. Viswanethra Ravi, Judicial Member)

**CORRIGENDUM**

**In r/o I.T.A. No. 1231/Kol/2018**  
Assessment Year: 2012-13

**Smt. Sabita Devi Agarwal.....Appellant**  
**C/o Rateria Textile**  
**Sevok Road**  
**Siliguri - 734 001**  
**[PAN : ACRPA 8404 D]**

**Income Tax Officer, Ward-2(3), Siliguri.....Respondent**

Date of order : March 15<sup>th</sup>, 2019

**ORDER**

**Per J. Sudhakar Reddy, AM :-**

We find that in the cause title of the order dt. 05/11/2018 passed by this Tribunal, the name of the Id. Counsel appearing on behalf of the assessee has been mentioned as Shri S.K. Tulsian, Advocate.

2. We have checked our records as well as the order sheet entry. We find that Ms. Bhoomija Verma, Advocate, also appeared along with Shri S.K. Tulsian, on behalf of the assessee. Hence the cause title of the order is rectified as follows:-

***Appearances By: Shri S.K. Tulsian & Ms. Bhoomija Verma, Advocate.***

3. Ordered accordingly.

***Kolkata, the 15<sup>th</sup> day of March, 2019.***

Sd/-  
**[S.S. Viswanethra Ravi]**  
Judicial Member

Sd/-  
**[J. Sudhakar Reddy]**  
Accountant Member

Dated : 15.03.2019  
{SC SPS}

*Copy of the order forwarded to:*

**1. Smt. Sabita Devi Agarwal**

***C/o Rateria Textile***  
***Sevok Road***  
***Siliguri – 734 001***

**2. Income Tax Officer, Ward-2(3), Siliguri**

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy  
By order

Assistant Registrar  
ITAT, Kolkata Benches